

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

The Court No.1 Cases Will be heard in Court No.2 immediately after the regular work of Court No.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 19-07-2017

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.160 of 2017 (SZ)	M/s. Chenthur Aqua Planet, Rep.,by its Proprietor Subbathal, Muthanampalayam, Tiruppur Vs The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 2 others	M/s. S.S.Swaminathan, Ra.Srividhya, S.Umamaheswari, P.M.Vijayakumar, K.Elumalai Counsel for Applicant	For Admission
2	Application No. 50 of 2017 (SZ) (W.P.No. 43839 of 2016) (THC)	Arappor Iyakkam Rep.,by Jayaram Venkatesan Managing Trustee, Chennai Vs Government of Tamil Nadu Rep.,by its Secretary to Government, Public Works Department Secretariat, Chennai and 4 others	Mr.Jayaram Venkatesan Party-in-Person M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1 and R2 M/s. G.Janakiraman for R3 Mr.R.Surya Prakash for R4 Mr. Jayeesh Dolia for R5	For final disposal
3	Appeal No. 48 of 2013 (SZ)	S. Ali Hussain Vs Union of India, MoEF, Rep. by its Secretary, New Delhi and others	M/s. Ritwick Dutta, Rahul Choudhary and Srilekha Sridhar, Counsel for Appellant Mr.M.R.Gokul Krishnan for R1 Smt. Rita Chandrasekar for R2 M/s. Vinod Kumar,Raj Jhabak & Deepti Susan George for R3	For documents

4	Appeal No. 71 of 2014 (SZ)	<p>S. Ali Hussain, No. 13, Maruthi Nagar, Mayiladuthurai, Nagapattinam</p> <p>Vs</p> <p>The Union of India, through its Secretary, MoEF, New Delhi and others</p>	<p>M/s Ritwick Dutta, Rahul Choudhary & Srilekha Sridhar</p> <p>Counsel for Appellant</p> <p>Mr. G.M Syed Nurullah Sheriff for R1</p> <p>Smt. Rita Chandrasekar for R2</p> <p>M/s. Vinod Kumar, Chitra Narayan, Abraham Vishal Jacob, J.Sagar Associates for R3</p>	
5	Appeal No. 72 of 2014 (SZ)	<p>K. Ananthi, Keechankuppam</p> <p>Seva Bharathi Tsunami Housing, Nagapattinam</p> <p>Vs</p> <p>The Union of India, Rep. its Secretary, MoEF, New Delhi and others</p>	<p>M/s. D.Nagasaila, V.Suresh & N.S. Tanvi</p> <p>Counsel for Appellant</p> <p>Mr. G.M Syed Nurullah Sheriff for R1</p> <p>Smt. Rita Chandrasekar for R2 & R3</p> <p>M/s. M.K. Subramanian P.Velmani for R4</p> <p>M/s. Vinod Kumar, Chitra Narayan, Abraham Vishal Jacob, J.Sagar Associates for R5</p> <p>M/s. E.Manoharan for R6</p>	For documents

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar